

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:03.08.2000
ESPIONAGE ACTIVITIES IN NAVAL HQ
M. CHINNASAMY

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government are aware that the sensitive materials relating to ordnance inventory of the Indian Army are reportedly routed to Pakistani intelligence agencies by the Naval Head Quarter Officers;
- (b) if so, the time since when such espionage has been going on;
- (c) whether any assessment has been made to find out the damages caused by the espionage;
- (d) if so, the details thereof and;
- (e) the details of the action taken against the officers found guilty?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (e): The Delhi Police had arrested a person found in possession of incriminating defence documents which were alleged to have been supplied to him by an ex petty officer of the Navy. The ex petty Officer confessed to the Police to have obtained some documents from a serving petty officer. Further investigations by the police revealed that the ex petty officer had attempted to cultivate another petty officer of the Navy also for getting defence related information. Both these serving officers were put in close custody by the Naval HQrs. Investigations into the matter by the Delhi Police and the Naval Hqrs. are continuing. Full ramification of the case will become known on completion of the on-going investigations.